

F.No. D-19015/1/2016-LC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
Law Commission of India

14th Floor, H.T. House,  
K.g. Marg, New Delhi.  
Dated- 02.01.2017

Tender Enquiry

Sealed quotations through limited tender enquiry are invited from the authorized dealers of the respective products i.e. computer, printer and Photocopier Machine in Law Commission of India, as per details below:

Sl.No.	Items	Specification	Quantity
01.	Desktop (HP Make)	Lenovo-i7 AIO700 Model	3
02.	Ricoh Multi Function Photocopier	Ricoh MPC 2003 Model	1
03.	Net Work Printer (HP)	HP Lazer Printer 226 DW	2
04.	Printer (HP)	HP Lazer Jet M 1005 MFP	1

2. The firm may enclose a DD/ Banker Cheque of Rs. 20,000/- as a earnest money, which is refundable after finalizing the tender. Substantial documents in support being authorized dealer as mentioned in para. 1 above may be enclosed with the quotation. The quotations may be superscribe in bold letter as "**Sealed Quotation for procurement of computer, printer etc. and Photocopier machine**" and should be delivered on or before 16.01.2017. at 3.00 PM. Quotations will be opened at 3.30 PM on the same day in the presence of representative of the firm, if any.

3. The prices must be quoted inclusive of all vat/ taxes. A payment will be made only after delivery of item satisfactorily.



(Kuldeep Kumar)

Under Secretary to Govt. of India

Ph. 23355739

Copy to: NIC Cell, Department of Legal Affairs, Shastri Bhawan, and New Delhi with the request to upload the said Enquiry in the Website.